

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2076
ANSWERED ON:07.12.2005
INCREASE OF MBBS SEATS
Satpathy Shri Tathagata

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has received any representation from the Government of Orissa to increase MBBS seats at the three Government run medical colleges in the state;
- (b) if so, the details thereof; and
- (c) the time by which the decision in this regard is likely to be taken by the Union Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): The Central Government is permitting increase in seats in MBBS course as per the provisions of Indian Medical Council Act, 1993, as amended and Regulations made thereunder. Under the above provisions proposal was received in August, 2002 for increase in MBBS seats in Government Medical College at Cuttack. Based on the recommendations of Medical Council of India, increase in seats from 107 to 150 in medical college at Cuttack was permitted in 2003. However, subsequently in the year 2004-05 and 2005-06 the college did not provide adequate facilities as per MCI norms and, therefore, renewal of permission for admission of fresh batch of students against the increased intake capacity in these years could not be granted. Proposals for increase in MBBS seats from 107 to 150 at Government Medical Colleges at Burla and Behrampur were received in August, 2003. The MCI after inspection of these medical colleges did not recommended any increase in view of various deficiencies. The proposals for increase of MBBS seats in these medical colleges were therefore disapproved. No fresh proposal from these colleges have been received thereafter.